

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 114
CP No. 23/CB/2022

Proceedings under Section 241-242 Companies Act
IN THE MATTER OF:

Dr. Bavaguthu Raghuram Shetty
V/S
Health-Tech Chhattisgarh Pvt. Ltd.

.....Applicant

.....Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Saswat K. Acharya, Adv.
Mr. Anant Pattnaik, Adv.
Ms. S. Pholgu, Adv.
Mr. Subham Agarwal, Adv.

For the Respondent

Mr. Shantanu Das, Adv.
Mr. Ramashish Acharya, Adv.
Mr. K. N. Mohapatra, Adv.

ORDER

Learned Counsel Mr. Saswat K. Acharya appeared for the petitioner.
Respondent is represented by Ld. counsel Mr. Ramashish Acharya.
Matter adjourned to 08.08.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)